NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.200/ BB/2017	-	For order	252(3)	Valuefab Solutions Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL) NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Uday Shankar Assts Petitioner 9482848179

ORDER

Counsel for Petitioner is present. Matter is listed today for clarification. Counsel cited some more decision. List it for orders on 13/02/2018.

Member (T)

Member (J)